

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1534
TO BE ANSWERED ON THE 3RD MAY, 2016

RURAL GODOWNS

1534. SHRI SANJAY DHOTRE:
SHRI ANURAG SINGH THAKUR:
SHRI BHARTRUHARI MAHTAB:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has implemented schemes/programmes for construction/renovation of godowns/ warehouses in rural areas of various States to enhance the storage capacity of agricultural produce in the country;

(b) if so, the details thereof along with the number of godowns/warehouses constructed/renovated under the said schemes/ programmes during each of the last three years and the current year, State/UTwise;

(c) the details of the storage capacity of agriculture produce enhanced during the said period, State/UT-wise;

(d) the details of the funds allocated/ released/utilised under these schemes/ programmes during the said period, State/ UT-wise;

(e) whether cases of irregularities/ corruption/diversion of funds in implementation of the said schemes/ programmes have come to the notice of the Government during the said period; and

(f) if so, the details thereof and the reasons therefor along with the action taken/ being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIYA)

(a) to (d): In order to enhance the storage capacity for agricultural produce in the country the Government promotes construction/renovation of godowns/ warehouses in rural areas under the storage component (erstwhile Grameen Bhandaran Yojana) of Agriculture Marketing Infrastructure (AMI) sub-scheme of Integrated Scheme for Agricultural Marketing (ISAM). The scheme is credit linked, capital investment linked and with provision for back ended subsidy @ 25% and 33.33% to eligible promoters of general and special categories respectively. Currently the scheme has been temporarily stopped w.e.f. 05.08.2014 for general category promoters due to exhaustion of funds. However, the scheme continues to be open for Schedule Caste (SC)/ Schedule Tribe (ST) promoters and for all promoters in North-Eastern

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Region. As the scheme is demand driven, hence, subsidy for construction and renovation of godowns is not allocated State-wise. While so far no releases have been made in the current year (2016-17), the details of the funds released by the Government to promoters for construction/renovation of godowns/ warehouses in rural areas in various States/Union Territories under the scheme during the last three years are annexed.

(e) & (f): No, Madam. However, one case of corruption was registered in 2006 against Shri D.P. Ukey, Marketing Officer (Retired), Regional Office, Directorate of Marketing & Inspection, Mumbai, for accepting bribe. Sanction of the competent authority for prosecution was issued to Central Bureau of Investigation on 18.09.2009 and Regular Disciplinary Action for imposition of major penalty under Central Civil Service (Conduct) Rules is under process. The case is still continuing in the Special Court of Central Bureau of Investigation (CBI).

State/UT-wise Physical and Financial Progress of Sub Scheme of Agriculture Marketing Infrastructure (Storage Infrastructure)

During last three years (2013-14, 2014-15 and 2015-16)

(Rs. in Lakh)

Sl. No.	State	2013-14				2014-15				2015-16			
		No. of projects constructed	No. of projects renovated	Storage Capacity sanctioned in MT	Subsidy released (Rs. In Lakh)	No. of projects constructed	No. of projects renovated	Storage Capacity sanctioned in MT	Subsidy released (Rs. In Lakh)	No. of projects constructed	No. of projects renovated	Storage Capacity Sanctioned in MT	Subsidy released
1	Andhra Pradesh(AP)	398	0	1258346	6313.17	82	0	992285	6014.07	101	0	503815.09	5257.85
2	Arunachal Pradesh	0	0	0	0.00	0	0	0	0	0	0	0.00	0.0000
3	Assam	20	0	187970	(401.41)	0	0	0	0	0	0	(0.02)	454.62
4	Bihar	75	0	120410	266.01	14	0	21571	438.71	0	0	0.39	0.00
5	Chhattisgarh	65	0	285614	1174.55	6	0	16341	179.16	46	0	262312.50	0.00
6	Goa	(2)	0	9	0.00	0	0	0	0	0	0	0.00	0.00
7	Gujarat	700	1	297191	672.93	615	0	362318	2015.78	1438	0	823718.27	4704.00
8	Haryana	168	33	1555631	4752.91	24	0	543253	4707.75	52	0	832635.96	6550.02
9	Himachal Pradesh	16	0	14789	78.55	7	0	2451	9.56	0	0	(0.39)	0.0012
10	Jammu & Kashmir	1	0	5000	0.75	0	0	0	37.59	3	0	20000.00	144.90
11	Jharkhand	7	0	45171	103.34	2	0	13153	83.55	5	0	49245.00	117.53
12	Karnataka	363	0	472452	1739.68	170	0	368289	1629.59	204	0	268906.82	2133.61
13	Kerala	46	0	10239	26.27	0	0	18189	1.92	(2)	0	(335.44)	40.87
14	Madhya Pradesh	407	0	2713639	4655.70	156	0	823392	7383.75	309	0	1593986.54	8496.61
15	Maharashtra	278	(8)	752713	1396.72	116	0	409315	2567.98	150	0	452201.37	2735.00
16	Meghalaya	0	0	430	73.35	0	0	0	0	0	0	(0.24)	0.00
17	Mizoram	0	0	0	0.00	0	0	(454)	0	0	0	0.00	0.00
18	Nagaland	0	0	0	3.52	(1)	0	564	1.6	0	0	(0.43)	0.00
19	Orissa	24	0	78145	259.28	3	0	3206	112.69	0	0	0.24	305.81
20	Punjab	45	0	535845	8003.74	33	0	85290	707.32	28	0	306636.10	1818.70
21	Rajasthan	68	0	509989	619.41	118	0	545743	1112.32	62	0	521796.11	2391.95
22	Tamilnadu	31	0	191917	556.77	3	0	12016	586.4	30	0	113404.82	683.27
23	Uttar Pradesh	142	0	861485	1935.43	17	0	205053	5584.4	29	0	260411.68	2234.89
24	Uttarakhand	36	0	179494	840.55	1	0	1461	5.12	7	0	(34091.96)	394.27
25	West Bengal	67	0	194033	713.42	13	0	42225	275.15	0	0	-0.49	201.85
26	Tripura	1	0	6344	36.46	2	0	18416	119.1	0	0	0.00	116.85
27	Telangana	Not Applicable				Telangana figures included in Andhra Pradesh				93	0	521739.67	3621.71
28	UTs	0	0	0	0.00	0	0	0		0	0	0.00	0.00
	Total	2956	26	10276856	33821.11	1381	0	4484077	33573.51	2555	0	6496381.59	42404.38

Figures indicated in brackets are of those projects which were de-sanctioned/ of capacity reduced / of subsidy recalled.
